

GOVERNMENT OF INDIA
DEPARTMENT OF EMPOWERMENT OF PERSONS WITH DISABILITIES
MINISTRY OF SOCIAL JUSTICE AND EMPOWERMENT
RAJYA SABHA

UNSTARRED QUESTION NO. 772
TO BE ANSWERED ON 08.02.2023

SOCIAL ASSISTANCE TO PERSONS WITH DISABILITIES

772. Shri M. Mohamed Abdulla:

Will the Minister of *Social Justice and Empowerment* be pleased to state:

- (a) the number of Persons with Disabilities (PwDs) eligible for social assistance in form of pensions as per the Rights of Persons with Disabilities Act, 2016 in the State of Tamil Nadu; and
- (b) the number of Persons with Disabilities (PwDs) to whom social assistance in form of pensions has been provided/disbursed as per the Rights of Persons with Disabilities Act, 2016 in the State of Tamil Nadu from the year 2019, year-wise?

ANSWER

MINISTER OF STATE FOR SOCIAL JUSTICE AND EMPOWERMENT

(SHRI A. NARAYANASWAMY)

(a) to (b) Under Indira Gandhi National Disability Pension Scheme (IGNDPS) of National Social Assistance Programme (NSAP) administered by the Ministry of Rural Development, monthly pension at the rate of Rs.300/- is being paid to persons with disabilities (80% or above) in the age group of 18 to 79 years belonging to Below Poverty Line (BPL) households. The amount of monthly pension is increased to Rs. 500/- in respect of these beneficiaries on reaching the age of 80 years and above.

Central Government has approved State/UT-wise ceiling of number of beneficiaries (State Cap) under each pension scheme of NSAP. As for Tamil Nadu, the ceiling of beneficiaries under IGNDPS is 64096. In case there are more deserving persons in a State/UT, the State/UT has the option to give assistance from its own resources.

The number of beneficiaries in Tamil Nadu State under IGNDPS from the year 2019-20 is as under:

Year	No. of beneficiaries covered
2019-2020	57201
2020-2021	57201
2021-2022	63261
2022-2023 (as on 31.01.2023)	63261
